

**CC NO. 532188/2016 (OLD CC NO. 5/2012)  
CBI VS. N. RAMAKRISHNAN & OTHERS**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**31.08.2020**

**Present: Sh. Sunil Verma**, Id. PP for CBI.

Accused N. Ramakrishnan, C. Subramaniam, Rakesh Vashisht, Mahesh Gupta, N. Murlidharan and S. Anand on bail.

Accused Rakesh Vashist for accused company M/s Indodan Industries Pvt. Ltd. also.

**Dr. Sushil Gupta**, Adv for accused N. Ramakrishnan and Mahesh Gupta.

**Sh. G. A. Khan**, Adv. for accused C. Subramaniam.

*RK Sharma*

The file is not before me.

It is submitted by the Asstt. Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Asstt. Ahlmad that Ahlmad went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing through email or whatsapp to the concerned branch for scanning of file.

Put up for scanning of the file and for further proceedings on **28.09.2020**.



**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**31.08.2020**